

IN THE NATIONAL COMPANY LAW TRIBUNAL: CHANDIGARH BENCH

COURT No.1

(through hybrid mode)

ITEM No. 120

IA(I.B.C)/921 (CH)2024, IA No. 928/2024

in

CP(IB) No. 80/Chd/Chd/2021

(Admitted)

IN THE MATTER OF:-

Kudos Chemie Ltd.

...Petitioner

Versus

Rahul sales ltd.

...Respondent

Under Section: 9, IBC 2016, Regulation 13(IC), Rule 11 of NCLT Rules, 2016

Due to paucity of time, the matter could not be taken up today, hence
the matter is adjourned to 01.05.2024.

Sd/-

Court officer

15.04.2024

Preeti